

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.102

New IA-2408/2021

IN

IB-1443(ND)/2019

IN THE MATTER OF:

M/s. Elite Steels Pvt. Ltd

....FINANCIAL CREDITOR

Vs.

M/s. Growthways Trading Pvt. Ltd.

....RESPONDENT

SECTION

U/S 7 of IBC, 2016

Order delivered on 08.06.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the RP

: Mr. Manoj Kumar Garg, Advocate

ORDER

New IA-2408/2021:-

This is the 10th Progress Report filed by the Resolution Professional wherein the Resolution Professional has informed the Tribunal about the 9th CoC meeting and its e-voting results. The same is taken on record, subject to just exceptions.

The IA stands **closed**.

-SD-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-SD-

(P.S.N PRASAD)
MEMBER (JUDICIAL)

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IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.102
IA-2132/2021
IN
IB-1443(ND)/2019

IN THE MATTER OF:

M/s. Elite Steels Pvt. Ltd

....FINANCIAL CREDITOR

Vs.

M/s. Growthways Trading Pvt. Ltd.

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SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the RP

: Mr. Manoj Kumar Garg, Advocate

For the Respondent

: Mr. Mohit Nandwani, Advocate.

ORDER

IA-2132/2021:-

Heard the submissions made by the counsel for the Resolution Professional. Earlier we have directed the Resolution Professional to file separate applications for contravention of different provisions of law. The Counsel for the Resolution Professional has prayed for time to file different applications. Therefore, three weeks time is granted and post the matter to 22.07.2021.

-SD-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-SD-

(P.S.N PRASAD)
MEMBER (JUDICIAL)